

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

OA/310/01419/2016

Dated Wednesday the 3rd day of April Two Thousand Nineteen

**CORAM : HON'BLE MR. R. RAMANUJAM, Member (A)
HON'BLE MR. P. MADHAVAN, Member (J)**

A.K. Shanmuga Varadan
No. 324, Door No. 18, West Avenue
M.K.B. Nagar, Vyasarpadi
Chennai 600 039. ... Applicant

By Advocate M/s. K. Vijayaragavan

1. The Engineer-in-Chief
Military Engineering Services
Engineer-in-Chief Branch
Kashmir House
New Delhi – 110 011.

2. The Head Quarters Chief Engineer
Military Engineering Services
Dakshinkaman
Southern Command, Pune – 411 001.

3. The Head Quarters Chief Engineer
Eastern Command
Pin – 908 452, C/o 99 APO.

4. Commander Works Engineers (Navy)
Fort St. George
Chennai 600 009. ... Respondents

By Advocate Mr. C. Kulanthaivel

ORAL ORDER**(Pronounced by Hon'ble Mr. R. Ramanujam, Member(A))**

The applicant has filed this OA seeking the following relief :

"To call for the records relating to the impugned order in No. 16/2016 dated 21st January 2016 vide letter no 132402/2016/JE (QS & C)/01/E1B(S)/A2 passed by the 2nd respondent and consequential order dated 17.08.2016 bearing no. 132402/2016/varadan/29/E1B(S)A2 passed by the 2nd respondent, quash the same as far as the applicant is concerned and to pass such other orders as this Hon'ble Tribunal may be deemed to be fit and proper in the circumstances of the case and thus render justice."

2. When the matter is called, counsel on both sides submit in unison that the relief sought in the OA had become infructuous. Learned counsel for the applicant accordingly seeks the leave of the court to withdraw the OA. Necessary endorsement has been made to this effect in the OA records.
3. In view of the above, the OA is permitted to be and dismissed as withdrawn.

(P. Madhavan)
Member(J)

(R. Ramanujam)
Member(A)

03.04.2019

SKSI